

ITEM NO.24

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 27-01-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBER]

For Appellant(s) Mr. Shailendra K
Mr. Ashutosh Jha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to the learned counsel for
the Appellant to cure the defects.

(GEETA AHUJA)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER